IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.13
I.A No. 105 of 2021 in
CP (IB) No.137/BB/2019

IN THE MATTER OF:

M/s. India Renewable Energy Development Ltd ... Petitioner
v.
M/s. Nobel Inspat & Energies Ltd ... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP

Order delivered on 12.07.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the RP : Sh. Akshay Goel

ORDER

Heard Mr. Akshay Goel, learned Counsel for the RP through Video Conference.

Post the case on **16.08.2021.**

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

13.07.2021
DPK